

other materials for the year 1965-66 is about Rs. 8 crores. An *ad hoc* allocation of Rs. 1.25 crores (AID and free resources) was made at the beginning of the current licensing period which has since been fully utilised. A further allocation of Rs. 92 lakhs from free resources has been made recently and the same is being utilised.

(c) With the additional allocation of Rs. 92 lakhs now made, it would be possible to permit import of carbon black and other materials to provide some relief to the industry.

विदेशी फिल्मों का आयात

1057. श्री हुकम खन्ना कछबाय :
श्री यशपाल सिंह :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत ने वर्ष 1964 में अमरीका से विदेशी फिल्मों के आयात के लिए 40 लाख डालर खर्च किये थे;

(ख) उक्त अवधि में अमरीका द्वारा आयात की गई भारतीय फिल्मों का मूल्य कितना है; और

(ग) अमरीका के प्रतिरिक्त किन-किन देशों को भारत ने विदेशी फिल्मों के आयात के लिए विदेशी मुद्रा में भुगतान किया और उसका व्यौरा क्या है ?

वाणिज्य मन्त्री (श्री मनुभाई शाह) :

(क) जी, नहीं। 1964 में अमरीका से आयात हुई फिल्मों का मूल्य केवल 2.52 लाख अमरीकी डालरों के बराबर लगभग 11.98 लाख रु० था।

(ख) 1964 में भारतीय फिल्मों के निर्यात का मूल्य 0.60 लाख अमरीकी डालरों के बराबर 2.84 लाख रु० के लगभग था।

(ग) 1964 में अमरीका को छोड़कर मुक्त विदेशी मुद्रा क्षेत्र के देशों के नाम तथा वहाँ से आयात हुई फिल्मों का मूल्य निम्न प्रकार है :—

देश	मूल्य (हजार रु० में)
ब्रिटेन	1,483
हांगकांग	105
अफगानिस्तान	79
अरब	98
जापान	64
स्विट्जरलैंड	9
फ्रांस	14
पश्चिमी जर्मनी	61
अन्य देश	286

Export of Iron Ore from Paradip Port

1058. Shri Gokulananda Mohanty: Will the Minister of Mines and Metals be pleased to state:

(a) the total quantity of iron ore which the Paradip Port is estimated to export annually soon after its operation in October next;

(b) the quantity of iron ore, the Daitari Mines are producing now and will be producing by October next; and

(c) the agencies arranged to carry the quantity of iron ore necessary to meet the export demand?

The Minister of Mines and Metals (Shri S. K. Dey): (a) The Paradip Port is being developed to handle

two million tonnes of iron ore annually from 1967. It is expected to handle 1.5 million tonnes of iron ore per annum for export from Daitari Iron Ore Mines from May, 1967 onwards.

(b) At present there is no regular production of iron ore from Daitari mines. Large scale production will start only in March, 1967 after the Ore Handling Plant is commissioned. The mines are being planned to produce on an average two million tonnes per annum.

(c) The Orissa State Commercial Transport Corporation, a Public Sector Undertaking under the State Government will be responsible for transporting the iron ore from Daitari mines to the Paradip Port for export.

Railway Hospital Nurses and Staff

1059. **Shri Gokulananda Mohanty:** Will the Minister of Railways be pleased to state:

(a) the reasons for mass transfer of Hospital nurses and staff in general including trade union officials who are Railway Employees serving on the Eastern and South Eastern Railways; and

(b) how many of these belong to class I and class II Railway Services?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) No mass transfers of staff have taken place either on the Eastern or South Eastern Railways. Staff have been transferred including some trade union officials under the extent orders of periodical transfers. Trade Union officials are not exempted from the operation of these orders.

Some Nurses also have been transferred from Calcutta area to other Divisions for administrative reasons in the interest of service.

(b) None.

Malegaon Powerloom Co-operative Associations

1060. **Shri Kishen Pattanayak:**
Shri Madhu Limaye:

Will the Minister of Commerce be pleased to state:

(a) whether Government have received any representation from the Malegaon Powerloom Co-operative Association recently; and

(b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):

(a) Several representations have been received from Powerloom Associations in Malegaon regarding issue of licences under the Central Excise Rules and about closure of unauthorised powerlooms.

(b) These are under consideration.

Welfare Schemes for Denotified Tribes

1061. **Shri Kindar Lal:**
Shri Vishwa Nath Pandey:
Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Social Welfare be pleased to state:

(a) whether it is a fact that the Central Government has asked the State Governments to draw up comprehensive schemes for the welfare of the denotified tribes; and

(b) if so, the reaction of the State Governments thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes, Sir.

(b) The State Governments have formulated various schemes for raising the educational and economic level of these tribes. An illustrative list of the schemes is given below. The schemes are further reviewed annually in the Working Groups Meetings consisting of the representatives of the concerned State Governments/Union